

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(31) C.P. No.103/397-398/(MB)/2014  
M.A. No. 32/2017

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 27.03.2018

NAME OF THE PARTIES: Telemax Links India Pvt. Ltd.  
V/s  
Syscologic Mobiletech Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397-398.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. For want of time adjourned to **18.06.2018 FIRST ON BOARD.**

**27.03.2018.**  
aah

SD/-  
**M.K. SHRAWAT**  
**Member (Judicial)**